

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT)(Ins.) No. 837 of 2020

IN THE MATTER OF:

Maan Aluminium Ltd.

...Appellant

Vs.

Nitya Electrocontrols Pvt. Ltd.

...Respondent

Present:

For Appellant: Mr. Samaksh Goyal, Advocate

For Respondent: Mr. Lalitendra Gulani, Mr. Pallav Palit, Mr. Prateek Sharma, Ms. Chandni Bhatia, Advocates

ORDER

(Through Virtual Mode)

25.03.2021: Learned Counsel for the Respondent has filed the reply affidavit and Learned Counsel for the Appellant has filed the rejoinder which is taken on record. Pleadings are completed.

Let the matter be fixed for **'Hearing' on 5th May, 2021.**

In the meanwhile, parties are directed to file their short written submissions not more than three pages along with relevant citations.

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

Ss/kam